

develop an "India-Singapore Industrial Corridor" has also been mooted.

Losses of Bharat Aluminium Company Limited

*434. SHRIMATI VASUNDHARA RAJE: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Bharat Aluminium Company Ltd. (BALCO) has been suffering losses;

(b) if so, the reasons along with the accumulated loss suffered by the end of 1989-90; and

(c) the steps taken to improve the performance to make up loss at BALCO?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b) Bharat Aluminium Company Ltd. has been making profits on its operations since 1987-88. While it had earlier incurred certain losses, consequent to capital restructuring of the company there are no accumulated losses at the end of 1989-90.

(c) Does not arise.

[Translation]

Development of Tourism Places in Madhya Pradesh

*435. SHRI SUKHENDRA SINGH: Will the Minister of TOURISM be pleased to state:

(a) whether the India Tourism Development Corporation proposes to develop new tourists places and construct tourists resorts in Madhya Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA-

PAL MALIK): (a) No, Sir There is no such provision included in the Annual Plan of India Tourism Development Corporation for 1990-91.

(b) Does not arise.

Assistance to Rajasthan

*436. SHRI GIRDHARI LAL BHARGAWA: Will the Minister of FINANCE be pleased to state:

(a) whether the Ninth Finance Commission has recommended in its Second Report that special long-term loans be provided to those states which make special efforts to reduce their revenue deficit for making up their other deficits;

(b) whether Rajasthan has the lowest place in providing various social services to the people;

(c) whether the Finance Commission has admitted that the per capita revenue deficit of Rajasthan would be maximum in 1990-95;

(d) whether the State Government has requested the Centre for long term loan worth Rs. 140 crores in order to mobilise additional revenue for 1990-91; and

(e) whether Government propose to sanction this loan; if so, when and if not, the reasons therefor?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) The Ninth Finance Commission has observed in its Second Report for 1990-95 that if the deficit States make some extra effort to reduce their revenue deficits substantially from the levels assessed by it, the Planning Commission may consider giving them special long-term loans to cover a part of the remaining revenue deficit. This is not a recommendation but only a suggestion which has not been accepted by Government.

(b) The per capita expenditure/outlay of the Government of Rajasthan on Social Services during the